

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/166/2016
NAME OF THE PETITIONER(S) : C. Subramaniam & 3 Others
NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & 8 others
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	Cibi Vishnu T.V.P. Sai Vihari	Counsel for R2 - R6	T.V.P. Sai Vihari
2.	M/S. RAMALINGAM & ASSOCIATES	undertakes to file vakalat counter pt 7 & 8.	[Signature]
3.	Gowdri V. R. VIDYASITANKAR.	PETITIONER	[Signature]

ORDER

Counsel for petitioner present. Counsel for R2 to R6 and counsel representing R7 & R8 are present. Counsel for R7 & R8 intends to file vakalat. Counsel for R9 absent. Time extended for filing counter by R7, R8 & R9. Put up on 28.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)